## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/ 2018	-	For compliance of office objections raised by Registry	Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s Zopsmart Technologies Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

27 Phil M. Raju Lupshup Technology Pot Ud Yhif

Counsel for petitioner is present. He has filed a memo for extension of time to comply the objections.

Time is extended till 29.01.2018.

MEMBER (T)

MEMBER (J)